

[*Translation*]

**Adequate Drinking Water Facilities
in Raj Nagar, Sadh Nagar and
Palam Colonies, New Delhi**

1594. SHRI BHARAT SINGH :
Will the Minister of WORKS AND
HOUSING be pleased to state :

(a) whether population of Raj
Nagar, Sadh Nagar and Palam Colony,
New Delhi is about one and a half
lakh ;

(b) whether adequate drinking
water facility is not available in these
colonies ;

(c) whether residents of these
colonies often suffer from various
diseases by drinking hand pump
water ;

(d) whether Central Government
propose to provide drinking water
facility in rural areas by the year
2000 ; and

(e) if so, the time by which
drinking water will be supplied to
residents of Palam Colony by the Water
Supply Department ?

THE MINISTER OF WORKS AND
HOUSING (SHRI ABDUL GHAFOR) :

(a) Yes, Sir.

(b) Yes, Sir. Shortage of drinking
water has been reported.

(c) No case has been reported
for any communicable disease from
these areas.

(d) and (e) : The objective of the
International Water Supply and Sani-
tation Decade (1980-1991) is to cover
100 per cent of the rural population
by adequate and safe drinking water
facilities by March, 1991. The achieve-
ment of this objective is, however,
dependent on availability of requisite
resources. Development work in these
colonies will be taken up after develop-

ment charges are deposited by the
beneficiaries.

[*English*]

**Grants to States during Sixth Plan
for Water Supply**

1595. SHRI BHOLA NATH SEN :
Will the Minister of WORKS AND
HOUSING be pleased to state :

(a) whether Government have
provided less Grants-in-Aid/Additional
Grants, during the Sixth Plan period
1980-1985, to the State Governments/
Union Territories under the Incentive
Scheme for water supply ;

(b) if so, the details thereof ;

(c) to what extend Government of
West Bengal had succeeded in availing
the benefit of this scheme during the
period mentioned above ; and

(d) the basis of the Grants/Additio-
nal Grants under the Incentive Scheme
sanctioned to State Governments/Union
Territories ?

THE MINISTER OF WORKS AND
HOUSING (SHRI ABDUL GHAFOR) :

(a) In addition to grants given to
States/Union Territories for covering
problem villages during the period
1980-85 under the Accelerated Rural
Water Supply Programme, the Central
Government provided grants under the
Incentive Scheme based on performance
in achieving the targets, during 1983-
84 and 1984-85.

(b) The grants released under the
Incentive Scheme are given in the
Statement attached.

(c) In addition to Rs. 5372.98
lakhs released to the Govt. of West
Bengal under the Accelerated Rural
Water Supply Programme during the
period 1980-85, an amount of Rs. 600
lakhs has been made available under
the Incentive Scheme during 1983-84
to 1984-85.

(d) Grants under the Incentive Scheme were released based on the performance of the Various States in the implementation of the normal

programme of coverage of problem villages, on the basis of the recommendations of an Inter-departmental Committee.

Statement

*Grants released under the Incentive Scheme * during 1983-85*

(Figures in Lakhs)

State/U.T.	1983-84	1984-85	Total
1	2	3	4
	Rs.	Rs.	Rs.
1. Andhra Pradesh	400.00	300.00	700.00
2. Assam	420.00	100.00	520.00
3. Bihar	277.00	140.00	417.00
4. Gujarat	350.00	300.00	650.00
5. Haryana	450.00	235.00	685.00
6. Himachal Pradesh	200.00	200.00	400.00
7. Jammu & Kashmir	—	100.00	100.00
8. Karnataka	72.00	255.00	327.00
9. Kerala	400.00	300.00	700.00
10. Madhya Pradesh	600.00	300.00	900.00
11. Maharashtra	93.00	250.00	343.00
12. Manipur	135.00	150.00	285.00
13. Meghalaya	—	—	—
14. Nagaland	115.00	115.00	230.00
15. Orissa	450.00	400.00	850.00
16. Punjab	150.00	200.00	350.00
17. Rajasthan	750.00	400.00	1150.00
18. Sikkim	125.00	100.00	225.00
19. Tamilnadu	500.00	348.00	848.00
20. Tripura	70.00	150.00	220.00
21. Uttar Pradesh	750.00	300.00	1050.00

1	2	3	4
22. West Bengal	300.00	300.00	600.00
23. A & N Island	—	—	—
24. Arunachal Pradesh	—	—	—
25. Chandigarh	—	—	—
26. Delhi	—	—	—
27. D. & N. Haveli	—	—	—
28. Goa D. & Diu	4.00	—	4.00
29. Lakshadweep	—	—	—
30. Mizoram	—	57.00	57.00
31. Pondicherry	—	—	—
Total :	6611.00	5000.00	11611.00

*Introduced in 1983-84.

Housing Projects Undertaken by HUDCO in Maharashtra

1596. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of housing projects being undertaken by the Housing and Urban Development Corporation in Maharashtra and the cost of these projects ; and

(b) the details of the projects

being financed by HUDCO in Maharashtra ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):
(a) HUDCO has so far sanctioned 406 projects/schemes to various housing agencies in the State of Maharashtra with a project cost of Rs. 275.79 crores.

(b) The details of the projects are given in the Statement enclosed.